

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 214 of 2017 (SZ)**

**Applicant(s)**

**Vs. Respondent(s)**

Meenava Thanthai K. R. Selvaraj Kumar  
Meenavar Nala Sangam

The Director,  
Ministry of Environment, Forest &  
Climate Change, (IA-II Section), Vayu  
Wing, 3<sup>rd</sup> floor, Indira Paryavaran  
Bhavan, Jor Bagh Road, Aliganj, New  
Delhi and 9 others

**Legal Practitioners for Applicant(s)**

Mr. K. Mageshwaran

**Legal practitioners for respondent(s)**

M/s Syed Nurullah Sheriff for R1, R2  
M/s T.N.C. Kaushik for R3  
M/s E. Manoharan for R4 to R7, R9  
M/s H. Yasmeen Ali for R8,  
M/s Abdul Saleem for R10.

Note of the Registry	Orders of the Registrar
Order No.	Date: 26.04.2018 Applicant representing counsel present. R1, R2 counsel present. No representation for other respondents. For appearance of all respondents & reply of R1, R2, R4 to R7, R9, R10 call on 25.05.2018  (Tmt. Meena Satheesh) Registrar